## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 81/10/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Te's leuman Press Prt Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of 1956

SI. NO. Name Designation

1. Keyaul Hague Adv.

Representation Respondent-

Signature

7 Rayesh Inamdan Adr

CA No. 5 in CP No. 81/ALD/2014

The case is fixed for the order in the application on maintainability. However, the order is not ready.

The case is adjourned to 14th December, 2017.

Dated:16.11.2017

Typed by: Md. Zaid H.P. Chaturvedi, Member (Judicial)